

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH**

**COURT No.1**

*(through hybrid mode)*

**ITEM No. 123**

**Company Appeal No.5/Chd/Hry/2024**

**IN THE MATTER OF:-**

Income Tax Officer

...Petitioner

Versus

ROC, Delhi & Anr.

...Respondent

**Under Section: 252(3), CA 2013**

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 06.09.2024.

24.07.2024  
Tanvi

Sd/-  
Court Officer